

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Civil Appeal No(s). 162/2017

INDRAJEET

Appellant(s)

VERSUS

STATE OF U.P. AND ORS. & ORS.

Respondent(s)

Date : 08-11-2017 This appeal was called on for hearing today.

For Appellant(s)

Ms. Surabhi Shukla, Adv.
Ms. Bharti Tyagi, AOR

For Respondent(s)

Mr. Umang Tripathi, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 4 have been served but no one has entered appearance.

Respondent Nos.2 and 3 have already filed counter affidavit.

Statement of case has not been filed by any of the parties. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAMKUMAR CHOUBEY
Registrar